



കേരള ഗസറ്റ് KERALA GAZETTE

അസാധാരണം EXTRAORDINARY

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
PUBLISHED BY AUTHORITY

വാല്യം 12
Vol. XII

തിരുവനന്തപുരം,
ബുധൻ

Thiruvananthapuram,
Wednesday

2023 ഏപ്രിൽ 12
12th April 2023

1198 മീനം 29
29th Meenam 1198

1945 ചൈത്രം 22
22nd Chaithra 1945

നമ്പർ
No.

1326

SECRETARIAT OF THE KERALA LEGISLATURE NOTIFICATION

No. 119/Table-1/2023/Leg

Thiruvananthapuram, 11th April , 2023.

In exercise of the powers conferred by sub-clause (a) of clause (2) of Article 174 of the Constitution of India, the Governor of the State of Kerala hereby prorogues the Eighth Session of the Fifteenth Kerala Legislative Assembly with effect from March 21, 2023 at the conclusion of its sitting.



ഇന്ത്യൻ ഭരണഘടനയുടെ 174-ാം അനുച്ഛേദം (2)-ാം ഖണ്ഡം (എ) ഉപഖണ്ഡപ്രകാരം നൽകപ്പെട്ട അധികാരങ്ങൾ വിനിയോഗിച്ച് കേരള സംസ്ഥാന ഗവർണ്ണർ പതിനഞ്ചാം കേരള നിയമസഭയുടെ എട്ടാം സമ്മേളനം 2023 മാർച്ച് 21-ാം തീയതി അതിന്റെ യോഗം അവസാനിച്ചതുമുതൽ സമാപിപ്പിച്ചിരിക്കുന്നു.

By Order of the Governor,

A. M. Basheer,
Secretary,
Legislative Assembly.

